Calcutta High Court (Appellate Side)

Peonbook Report From 23-06-2021 To 23-06-2021 For (All) Maincase & (All)

Pending: 69 and Disposal: 0

SI No.	Case No.	Date of Registration	Cause Title	Advocate
1	WPA(P)/181/2021	23-06-2021	GHULAM MOHAMMAD VS STATE OF WEST BENGAL AND ORS.	MD. AFZAL ANSARI
2	CRA/212/2021	23-06-2021	SUJOJIT MANDAL VS NATIONAL INVESTIGATION AGENCY	SUBHAJIT CHOWDHURY
3	FMAT/381/2021	23-06-2021	MANDIRA GHOSAL AND ORS. VS NEW INDIA ASSURANCE CO. LTD. AND ANR.	SUBHANKAR MANDAL
4	FMAT/382/2021	23-06-2021	THE NEW INDIA ASSURANCE CO. LTD. VS KALYANI KONAI AND ORS.	RAJDEEP BHATTACHARYA
5	FMAT/383/2021	23-06-2021	SUMANTA BISWAS VS TARAKESWAR SHIL AND ANR.	BASUDEB GAYEN
6	CPAN/422/2021	23-06-2021	MAGRAHAT 1 LARGE SIZED CO OP MARKETING SOC. LTD AND ANR VS PRITHA SAHA ROY	NEIL BASU
7	MAT/587/2021	23-06-2021	RABIN MANDAL AND ORS VS STATE OF WEST BENGAL AND ORS.	ANIRBAN MAJUMDER
8	MAT/588/2021	23-06-2021	BIKASH KUMAR DASH VS THE LIC OF INDIA AND ORS	BHASKAR CHANDRA SIMAI
9	CO/1207/2021	23-06-2021	BISWANATH BRAHMA VS SHIBNATH CHAKRABORTY AND OTHERS	TATHAGATA MAJUMDAR
10	CO/1208/2021	23-06-2021	M/S K B CONSORTIUM VS M/S ZENITH TIMBER PRODUCT PVT LTD AND ANR	SURYANEEL DAS
11	CO/1209/2021	23-06-2021	M/S K B CONSORTIUM VS M/S CRYSTAL PROCESSORS PVT LTD AND ANR	SURYANEEL DAS
12	CRR/1373/2021	23-06-2021	SHYAMAL DEY VS STATE OF WEST BENGAL AND ANR	MITUL CHAKRABORTY
13	CRR/1374/2021	23-06-2021	ANUPAM DAS VS STATE OF WEST BENGAL AND ANR	RAMEEZ ALAM
14	CRR/1375/2021	23-06-2021	NARAYAN MAHATO@MAHANTO AND ORS VS STATE OF WEST BENGAL AND ORS.	SOUMYA BASU ROY CHOWDHURY
15	CRR/1376/2021	23-06-2021	MITHILESH YADAV VS STATE OF WEST BENGAL AND ANR.	SHAREQUL HAQUE
16	CRM/4253/2021	23-06-2021	JIYAR RAHAMAN @ JIYAR SEKH VS STATE OF WEST BENGAL	SUMANTA DAS
17	CRM/4254/2021	23-06-2021	NIVEDITA TALAI VS STATE OF WEST BENGAL	SANDIP CHAKRABORTY
18	CRM/4255/2021	23-06-2021	PANDAB ROY AND ANR VS STATE OF WEST BENGAL	IMDADUL HOQUE
19	CRM/4256/2021	23-06-2021	RABI DAS VS STATE OF WEST BENGAL	IMDADUL HOQUE
20	CRM/4257/2021	23-06-2021	MARJINA BIBI ALIAS MORJINA AND ANR VS STATE OF WEST BENGAL	IMDADUL HOQUE
21	CRM/4258/2021	23-06-2021	HANIF SK @ SEKH AND ANOTHER VS STATE OF WEST BENGAL	SUMANTA DAS
22	CRM/4259/2021	23-06-2021	ABDUL MANNAN VS STATE OF WEST BENGAL	Kalidas Saha
23	CRM/4260/2021	23-06-2021	SUNIL DAS AND ORS. VS STATE OF WEST BENGAL	Kalidas Saha
24	CRM/4261/2021	23-06-2021	SUBODH MANDAL AND ORS. VS STATE OF WEST BENGAL	MUSHARRAF ALAM SK.
25	CRM/4262/2021	23-06-2021	TANUJ BISWAS VS STATE OF WEST BENGAL	MINOTI GOMES
26	CRM/4263/2021	23-06-2021	DEBOJYOTI DAS VS STATE OF WEST BENGAL	SWARNALI SAHA
27	CRM/4264/2021	23-06-2021	NOWSAR ALI VS STATE OF WEST BENGAL	KAMALESH CHANDRA SAHA
28	CRM/4265/2021	23-06-2021	TOTON GHOSH VS STATE OF WEST BENGAL	Kalidas Saha
29	CRM/4266/2021	23-06-2021	MANJLI MURMU @ MAJLI MURMU VS STATE OF WEST BENGAL	Kalidas Saha
30	CRM/4267/2021	23-06-2021	TARUN GUCHAIT AND ORS VS STATE OF WEST BENGAL	Asraf Mandal
31	CRM/4268/2021	23-06-2021	NITAI MANDAL VS STATE OF WEST BENGAL	Kalidas Saha
32	CRM/4269/2021	23-06-2021	ASIM SARKAR VS STATE OF WEST BENGAL	TAPODIP GUPTA
33	CRM/4270/2021	23-06-2021	SUJAY SK AND ORS VS STATE OF WEST BENGAL	Asraf Mandal
34	CRM/4271/2021	23-06-2021	RABIUL SHEIKH @ RUBEL VS STATE OF WEST BENGAL	TAPODIPTA GUPTA
35	CRM/4272/2021	23-06-2021	JYOTISH MONDAL @ JAYTISH MANDAL VS STATE OF WEST BENGAL	TAPODIPTA GUPTA
36	CRM/4273/2021	23-06-2021	PARTHA PANDA VS STATE OF WEST BENGAL	MRINMOY CHATTERJEE
37	CRM/4274/2021	23-06-2021	LOXI DAS @ LAXMI DAS VS STATE OF WEST BENGAL	RAJESHWAR CHAKRABORTY
38	CRM/4275/2021	23-06-2021	SADHAN GHOSH @ SHADHIN GHOSH @ SRISHADHIN GHOSH VS STATE OF WEST BENGAL AND ANR.	AVINABA PATRA
39	CRM/4276/2021	23-06-2021	SK NAJIBUL @NAJIBUL SAHADAT VS STATE OF WEST BENGAL	ANINDYA GHOSH
40	CRM/4277/2021	23-06-2021	CHITTARANJAN SARKAR VS STATE OF WEST BENGAL AND ANR	SUDIPTA DASGUPTA
41	CRM/4278/2021	23-06-2021	PABITRA KAR VS STATE OF WEST BENGAL	RAMEEZ ALAM
42	CRM/4279/2021	23-06-2021	RAJ KUMAR YADAV VS STATE OF WEST BENGAL	SOUMYAJIT DAS

SI No.	Case No.	Date of Registration	Cause Title	Advocate
43	CRM/4280/2021	23-06-2021	KUTUB SINGHA @ KUTUB ALI SINGH VS STATE OF WEST BENGAL	Atis Kumar Biswas
44	CRM/4281/2021	23-06-2021	GIYAS SK VS STATE OF WEST BENGAL	Atis Kumar Biswas
45	CRM/4282/2021	23-06-2021	BINAY BISWAS (MAJHI) VS STATE OF WEST BENGAL	Atis Kumar Biswas
46	CRM/4283/2021	23-06-2021	BIKASH MONDAL VS STATE OF WEST BENGAL	DIPAYAN KUNDU
47	CRM/4284/2021	23-06-2021	BANANI DEY @ BANANI BOSE VS STATE OF WEST BENGAL	HIRANMOY DEBNATH
48	CRM/4285/2021	23-06-2021	ASMOTULLA GAZI @ JAMAI VS STATE OF WEST BENGAL	JOY CHAKRABORTY
49	CRM/4286/2021	23-06-2021	BAPPA HALDER VS STATE OF WEST BENGAL	ANGSHUMAN CHAKRABORTY
50	CRM/4287/2021	23-06-2021	SAMIRAN BISWAS AND ORS. VS STATE OF WEST BENGAL	ANGSHUMAN CHAKRABORTY
51	CRM/4288/2021	23-06-2021	JAYANTA NAG AND ANR. VS STATE OF WEST BENGAL	MRITYUNJOY CHATTERJEE
52	CRM/4289/2021	23-06-2021	DIPANJAN BANERJEE VS STATE OF WEST BENGAL	SUMAN SEHANABIS
53	CRM/4290/2021	23-06-2021	ASHADUL SK VS STATE OF WEST BENGAL	AMANUL ISLAM
54	WPA/10759/2021	23-06-2021	MA CHANDI DURGA CEMENT LIMITED AND ANR. VS DAMODAR VALLEY CORPORATION AND ORS.	MOUMITA GHOSH
55	WPA/10760/2021	23-06-2021	BALARAM KAR VS STATE OF WEST BENGAL AND ORS.	TARASANKAR SAMANTA
56	WPA/10761/2021	23-06-2021	RAMJAN MIRDHA VS STATE OF WEST BENGAL AND ORS.	BIJOY BAG
57	WPA/10762/2021	23-06-2021	ASHOK KUMAR DAS VS STATE OF WEST BENGAL AND ORS.	LIPIKA CHATTERJEE
58	WPA/10763/2021	23-06-2021	SWADESH RANJAN DAS VS STATE OF WEST BENGAL AND ORS.	J.N. MANNA
59	WPA/10764/2021	23-06-2021	PRASENJIT MANDAL AND ORS. VS STATE OF WEST BENGAL AND ORS.	SUDIPTA DASGUPTA
60	WPA/10765/2021	23-06-2021	DEBASIS BAG VS STATE OF WEST BENGAL AND ORS.	SK. ABDUL
61	WPA/10766/2021	23-06-2021	PARTHA SARATHI NATH VS STATE OF WEST BENGAL AND ORS.	BIKRAM BANERJEE
62	WPA/10768/2021	23-06-2021	ASIT KUMAR GIRI VS STATE OF WEST BENGAL AND ORS.	SUBHADEEP CHATTERJEE
63	WPA/10769/2021	23-06-2021	ABHIJIT KONAR VS STATE OF WEST BENGAL AND ORS.	SUMALYA CHAKRABORTY
64	WPA/10770/2021	23-06-2021	DEBASISH DUTTA VS STATE OF WEST BENGAL AND ORS.	CHAITALI MUKHOPADHYAY
65	WPA/10771/2021	23-06-2021	MCLEOD RUSSEL INDIA LIMITED AND ANR. VS UNION OF INDIA AND ORS.	SUDESHNA MAJUMDER
66	WPA/10772/2021	23-06-2021	TATHAGATA NANDY AND ORS. VS STATE OF WEST BENGAL AND ORS.	SUDIPTA DASGUPTA
67	WPA/10773/2021	23-06-2021	RAJ KUMAR BANERJEE VS STATE OF WEST BENGAL AND ORS.	SOUMYAJIT BHATTA
68	WPA/10774/2021	23-06-2021	AMITAVA DALUI VS STATE OF WEST BENGAL AND ORS	SANDIP KUMAR MONDAL
69	WPA/10775/2021	23-06-2021	SK. MD. RAHAMATULLAH VS STATE OF WEST BENGAL AND ORS.	SK. NIZAMUDDIN

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